RAJYA SABHA

Wednesday, the 2nd May, 1990/12th Vaisakha, 1912 (Saka)

The House met at eleven of the clock, Mr. Chairman in the Chair.

INTRODUCTION OF MINISTERS

THE LEADER OF THE HOUSE (SHRI M. S GURUPADASWAMY): Sir, on behalf of the Prime Minister I have pleasure in introducing to you and through you to the House my colleagues:

- 1. Shri Chimanbhai Mehta
- Minister of State in the Ministry of Human Resource Development.
- 2. Shri Hari Kishore Singh
- Minister of State in the Ministry of External Affairs.
- 3. Shri Bbakta Charan Das
- Deputy Minister in the Department of Youth Affairs and Sports in the Ministy of Human Resource Development.

ORAL ANSWERS TO QUESTIONS

MR, CHAIRMAN: Starred Question No. 21.

Smashing of Subversives' Hide-outs in Pakistan

*21. SHRI RAJNI RANJAN SAHU: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Government propose to take any action to smash the subversives' hide-outs in Pakistan to stem encouragement and support to terrorist activities;
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI HARI KISHORE SINGH): (a) to (c) Government have made it clear to Pakistan that its support to terrorism directed against India, and its encouragement to subversion and violence are not acceptable. Government is taking appropriate measures to safeguard the unity and integrity of the country.

SHRI RAJNI RANJAN SAHU: Mr. Chairman, Sir, I am very much surprisd to hear the reply from the hon. Minister. I was expecting that at least

he will give credence to such an important question and he will not reply in an evasive way. Anyhow, Sir, every day we read in newspapers that militants are being arrested and sometimes they are being shot dead. But in spite of that there is increase in subversive activities of the extremists. this, Sir, it is clear that the Government has miserably failed to arrest the rising trend of subversive activities in the sensitive area of Jammu and Kashmir. Now the question arises whether the Government has got any programme or plan to cordon off those pockets which are inhabited by, and areas which are favourably utilised by, the terrorists and whether Government is aware of those pockets of terrorist history which have a activities since 1947. if not earlier. Part (b) of the question is whether there is any proposal under Government's consideration to station the admy and para-military forces to guard thos, areas so that free access by the terrorists from across the border is closed and at least some outlets are strong somethrough plugged measures.

SHRI I. K. GUJRAL: Sir, the hon. Member would realise and appreciate that so far as action within Kashmir

is concerned, very firm and very strong action is being taken. Everyday news is appearing about the arrests of various terrorists last three or four weeks particularly there has been a considerable assertion of authority in Kashmir itself. So far as Pakistan is concerned, we have made it known and asserted again that they are supporting and abetting terrorism. This has been made clear to them during my talks And I hope that even at this late hour sense will prevail there.

SHRI RAJNI RANJAN SAHU: My second supplementary: Mere words will not do, so on and so forth. just wanted to know whether he has got any action plan or not. he has not replied. Sir. So I seek your protection. I would like know whether he has got any perception about it whether he has got any plan about it or not. When the House was debating the Jammu and Kashmir situation in the last session, our hon. colleague Fotedarji, tioned that during the earlier days Bhameloo was notorious for terrorist activities. I would like to know from the hon. Minister whether the Government has taken note of this disclosure and cordoned off that area with a view to smashing the rorists

SHRI I. K. GUJRAL: I think one part of it should have been addressed to the Home Minister. Anyhow, what I would like to submit to my hon friend is that every observation made here by hon. Members is taken note of, and action follows. This I can

assure him. His second question is about the line of action and other things regarding Pakistan. I hope my hon friend does not want me to disclose the plans that we have in this connection.

SHRI KAPIL VERMA: Mr. Solarz, the U.S. House Representative, who is sympathetic to India, has recently said that the Bush Administration is not convinced of the evidence produced by India of Pakistan's compli-The External Affairs Minister was recently in New York. a talk with Mr. Baker on telephone. I want to know from him what measures he has taken to convince United States of Pakistan's complicity in order to reverse their Has he said anything on telephone and what was their response? must have heard on the B.B.C. yesterday that a correspondent has given ample evidence of Pakistan's complicity and said he had interviews with the terrorists being trained there. The most disturbing part of it was that the terrorists have named in that interview — I hope he has Arabia and heard it-Saudi some other Islamic countries which been supplying arms and other things. What action is the Government going to take about it?

SHRI I. K. GUJRAL: Sir after a while after the Question Hour. I have to make a Statement here in the afternoon and also in the Lok Sabha today regarding my talks in New York. That may be a better occasion for me to dwell at length on it. (Interruptions) That may be a good

oceasion for me, after a few hours, to dwell at length on the details of my Therefore, kindly bear with me for a few more hours. the question of talking to Mr. Baker is concerned, I will dwell on it again. But I can assure you one thing do not owe it to any country or to anybody to explain our position. whatever may be the name of the We know how to defend country. our national interest and we shall do so under all circumstances. have to convince anybody.

SHRI KAPIL VERMA: You don't have to convince the world. But Pakistan is doing it.

SHRI I. K. GUJRAL: The world is convinced of what Pakistan is doing. That is our information and that is our belief.

SHRI KAPIL VERMA: So, our diplomatic failure i_S there. Pakistan i_S doing it all over the world.

CHOWDHRY HARI SINGH: Sir, it established fact and foreign ed by foreign powers countries that some camps, more than running in Pakistan fifty, are train the terrorists and the guerrillas in order to wage a war against India and to interfere in Kashmir. This has become a very horrible problem. I want to ask a very simple question from the hon. Minister concerned. Kashmir, different types of weapons from the other countries, other than those which Pakistan has have been Has our Government got any information or knowledge that some foreign countries other than Pakistan

are supplying weapons and some people, ex-soldiers and military personnel are training the terrorists to attack and interfere in Kashmir?

SHRI I. K. GUJRAL: Sir, our information is that all arms, of whatever make, are coming to the terrorists through Pakistan and by Pakistan.

श्री शंकर दयाल सिंह: सभापति जी, ये सारे प्रश्न जो हैं हमारे सामने उपस्थित हो रहे हैं आतंकवाद को लेकर और कम्मीर संबंधी जो बड़ी समस्या उसको जड़ में भारत स्रौर पाक के बिगडते हुए संबंध हैं। श्रभी-ग्रभी बीठ बीठ सीठ जो पाकिस्तानी प्रधान मंत्री ने इन्टरब्यू दिया, उसमें उन्होंने माफ़ कहा है कि भारत के साथ युद्ध हुद्धा तो मैं स्वयं पाकिस्तानी सशस्त्र सेनाम्रों की पूरी कमान संभालुगी । इसके साथ ही साथ उन्होंने यह भी कहा है कि भारत हमें सबक सिखाना चाहता है ग्रोर हम वार्ता के लिए तैयार हैं। इन सारी बातों को देखते हुए मैं माननीय मंत्री जी से यह जानना चाहुंगा कि क्या दोनों देशों के प्रधान मंत्रियों के बीच कोई वार्ता की भी संभावना है ग्रौर यदि वह वार्ता होगी तो कब होगी ? यदि नहीं होने की बात है तो क्यों नहीं वार्ता की जाती है ?

श्री इन्द्र कुमार गुजराल: मभापति
महोदय, वार्ता श्रभी हाल में हो भी चुकी
है। मैं प्रधान मंत्री की तरफ़ से बोल
रहा था, जब मैं याकूब साहब से बात कर
रहा था श्रीर वार्ता में जो हमारा नुक्ता-नजर
है, यह हमने साफ़ लफ़जो में समझा दिया
है। मुझे उम्मीद है उसका कुछ असर
वहां होगा। उसके बाद गरम-नरम बात जो
वे करते हैं, वे श्रंदर के लिए ज्यादा करते
हैं हभारे लिए कम करने है।

श्री शान्ति त्यागी: भाननीय सभापति जी, मैं माननीय मंत्री जी से जानना चाहता हूं कि सरकार ने श्रीर जो मुमालिक है बाहर के उनकी भारत का पक्ष जो कश्मीर पर है उसको समझाने के लिए श्रीभयान चला रखा है। जाहिर बात है कि इस श्रीभयान में उनके जो श्रब्हे

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पाकिस्तान में हैं उन मुमालिक के सामने वहां की सरकारों के सामने उन ग्रड्डों का भी जिक्र किया होगा, जो मैं माननीय मंत्री जी से जानना चाहता हूं कि उन सरकारों का इस के बारे में क्या रिएक्शन है, वह कुछ बता सकेंगे ?

भी इन्द्र कुमार गुजराल: सभापति जो, ग्राम तौर पर भौर बाय एंड लाजं बाहुर के देशों ने हमारी बातों को समझा भी है श्रीर माना भी है और ग्राम तौर पर दुनियां के ग्रंदर यह बात मानी गई है कि क्या पाकिस्तान हमारे ग्रंदहनी मामलात में दखलंदाजी कर रहा है ग्रौर पाकिस्तान टरोरिस्टों को सहारा दे रहा है, ट्रेन कर रहा है ग्रौर हमारे वहां भेज रहा है।

भी समापति : प्रश्न संख्या 22

श्री रजनी रंजन साहू: मंत्री महोदय ने पुरा उत्तर नहीं दिया ?

श्री सभापतिः श्रव तो सवाल ऋागे पहुंच चुका है । प्रश्न संख्या 22 ।

कश्मीर ग्रौर पंजाब में हत्याएं

*22. डा० ग्रबरार ग्रहमद खान: क्या गृह मंत्री यह बताने की क्रेपा करेंगे कि:

- (क) नवम्बर, 1989 के पश्चात् तथा 30 अप्रैल, 1990 तक कश्मीर और पंजाब में विभिन्न घटनाओं में कितने-कितने व्यक्ति मारे गए और सरकार द्वारा उनके परिवारों को अब तक किस प्रकार की सहायता प्रदान की गई ;
- (ख) नवम्बर, 1989 से पूर्व के तीन वर्षों के दौरान कश्मीर ग्रौर पंजाब में ग्रातंकवादी गतिविधियों के कारण हुई वारदातों में वर्षवार कितने कितने व्यक्ति मारे गए ;
- (ग) पंजाब ग्रौर कश्मीर में अब तक कितने-िकतने ग्रातंकवादी पकड़े जा चुके

हैं तथा उनके कब्जे से बरामद राइफ़लों सिंहत गोला-बारूद का ब्योरा क्या है ; श्रोर

(घ) मरकार तेजी से बढ़ रही आतंकवादी गतिविधियों को रोकने के लिए क्या कदम उठा रही है, श्रोर श्रातंकवादी गतिविधियों को कब तक समाप्त कर दिए जाने की संभावना है ?

गृह मंत्रालय में राज्य मंत्री (श्री सुबोध कान्त सहाय): (क) ग्रभी तक प्राप्त सुचना के ग्रनुसार संदक्षित ग्रविध के दौरान जम्मू ग्रौर कश्मीर में 306 तथा पंजाब में 678 व्यक्ति मारे गए । कश्मीर में मारे गए व्यक्तियों के परिवारों के जीवित सदस्यों को एक लाख रूपए की राशि देय है । पंजाब के मामले में मृतकों के निकट संबंधी को जीवन-निर्वाह भत्ते के माथ-साथ 50,000 रूपए की ग्रनुग्रह राशि देय है ।

- (ख) उपलब्ध सूचना के ग्रनुसार इस ग्रविध के दौरान कश्मीर ग्रौर पंजाब में मारे गए व्यक्तियों की संख्या कमशः 69 ग्रौर 3786 है।
- (ग) उपलब्ध सूचना के अनुभार पंजाब तथा जम्मू और कश्मीर में 1987 से गिरफ्तार किए गए आतंकवादियों की संख्या कमशः 9934 तथा 1166 है।

बरामद किए गए शस्त्र और गोला बारूद के बारे में उपलब्ध सूचना इस प्रकार है:—

	शस्त्र	गोला-बारूद
पं जाब	5735	185406
जस्मू एवं कश्मीर	241	25417

(घ) पंजाब सरकार द्वारा किए गए उपायों में, म्रातंक विरोधी गतिविधियों का निकटता मे पर्यवेक्षण करना, बेहतर संचार क्यासस्था भ्रीर जवाबी कार्रवाई के समय